

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.06.2025** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025 For condone Delay IA No. 768/2025	R.K. Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd	Ms. Nishitha B	
2.	Comp App (AT) (CH) (Ins) No. 268/2025 For Condone Delay IA No. 769/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd	Ms. Nishitha B	
3.	Comp App (AT) (CH) (Ins) No. 269/2025 For Condone Delay IA No. 770/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd	Ms. Nishitha B	
4.	Comp App (AT) (CH) (Ins) No. 270/2025 For Condone Delay IA No. 771/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt. Ltd	Ms. Nishitha B	
5.	Comp App (AT) (CH) No. 76/2025 For Stay IA No. 758/2025	Long Short Investments Pvt. Ltd. Vs Metafilms India Ltd. & 6 Ors.	Ms. T Sugirtha	
6.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Urgent listing IA No. 761/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors.	Ms. Deepika Murali	Mr. K Manivannan For Caveator

## For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Swarnalatha Rajaiah & Anr. <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. SS Rajesh
8.	IA No. 841/2024 (For Additional docs.) in TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
9.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailandhran
10.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Jangam Gopi, Ex-Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
11.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr.	Mr. B Vijay	Mr. AG Sathyanarayana – R1

## For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 745/2025 (For Direction) in Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P. Venkateswara Rao & 3 Ors. Vs K. Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt. Ltd. &10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
14.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No.1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
15.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt. Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
16.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
17.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
18.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
19.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
20.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt. Ltd. & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8

21.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
22.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
23.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
24.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16
25.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16
26.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025 Delay in refiling IA No. 302/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors.	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R5
27.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed  <b>WITH</b>	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
28.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP

29.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A. Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.  <b>WITH</b>	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
30.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A. Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr.	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana
31.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4
32.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt. Ltd. Through its Suspended Director Santosh Sharma Vs V. Rajalakshmi & 25 Ors.	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1
33.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors.  <b>WITH</b>	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
34.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors.  <b>WITH</b>	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
35.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
37.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	MG Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar
38.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt. Ltd. & Anr.	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
39.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
40.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, SAMB Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
41.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyarayanan R2

**02.00 PM**

**Note: After the matters listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 79/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
43.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. <b>WITH</b>	Mr. Rohan Aloor	Mr. Y Suryanarayana R2

44.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
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#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

By order of Hon’ble Member (Judicial)

Chennai Bench

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